# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **LOK SABHA**

# **UNSTARRED QUESTION NO. 1642**

#### **TO BE ANSWERED ON NOVEMBER 28, 2019**

#### STATUS OF CITIES CONVERTING INTO SLUMS

# NO. 1642. SHRI RAMDAS C. TADAS: SHRI RAVI KISHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether many cities are converting into slums directly or indirectly due to increasing urbanisation and if so, the details thereof;
- (b) whether the Government has reviewed or consider to review this situation and if so, the details thereof; and
- (c) the details of houses constructed during the last three years and number of houses allotted to the people of SC, ST and minority community, State-wise and year-wise?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

## **MINISTRY OF HOUSING AND URBAN AFFAIRS**

### (SHRI HARDEEP SINGH PURI)

(a): The Government of India is aware of the increasing urbanisation and existence of slum settlements across the country. 'Land' and 'Colonisation' are State subjects and therefore it is the responsibility of the State/ Union Territory (UT) Governments to implement schemes for urban and slum development. However, in order to proactively address the housing requirement of eligible urban households including slum dwellers, the Government of India through the Ministry of Housing and Urban

Affairs (MoHUA) had launched the Pradhan Mantri Awas Yojana - Urban (PMAY-U) Mission on June 25, 2015 to assist States/ UTs both financially and technically. PMAY (U) envisages to provide all weather pucca houses with basic civic infrastructures like water, sanitation, sewerage, road, electricity etc. to all eligible urban households including slum dwellers. The "In-situ" Slum Redevelopment (ISSR) component under PMAY-U Mission mandates use of land as a resource for providing houses to slum dwellers across the country. This approach aims to leverage the locked potential of land under slums to provide houses to the eligible slum dwellers by bringing them into the formal urban settlement.

- (b): The MoHUA regularly monitors and reviews the overall progress of the projects, including those under ISSR component, undertaken under PMAY-U Mission through an Inter-Ministerial Committee viz. Central Sanctioning and Monitoring Committee (CSMC) constituted under the Chairpersonship of Secretary, Ministry of Housing & Urban Affairs.
- (c): The details of houses constructed during the last three years and number of houses allotted to the people of SC, ST and minority community, State-wise and year-wise are at Annexure.

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# Details of houses constructed during the last three years and number of houses allotted to the people of SC, ST and minority community, State-wise and year-wise

S.No.	State/UTs	Houses Constructed* (Nos)			Houses sanctioned for construction & alottment for SC, ST and Minority  Community (Nos)		
		F.Y. 2016-17	F.Y. 2017-18	F.Y. 2018-19	F.Y. 2016-17	F.Y. 2017-18	F.Y. 2018-19
1	A&N Island (UT)	-	-	20	-	-	-
2	Andhra Pradesh	3,299	29,791	2,60,223	-	99,230	1,07,074
3	Arunachal Pradesh	-	16	1,308	70	4,486	188
4	Assam	66	381	13,847	3,222	12,063	1,258
5	Bihar	12,184	2,100	37,464	12,223	10,813	23,780
6	Chandigarh (UT)	4,963	57	154	-	-	1
7	Chhattisgarh	3,307	3,561	42,096	7,513	29,243	32,349
8	D&N Haveli (UT)	103	366	1,167	800	155	485
9	Daman & Diu (UT)	3	65	291	36	64	128
10	Delhi (UT)	4,244	2,487	17,579	-	41	98
11	Goa	10	99	392	-	1	8
12	Gujarat	28,928	48,726	1,96,550	5,627	13,218	26,085
13	Haryana	549	2,093	10,535	416	20,012	44,892
14	Himachal Pradesh	43	202	1,858	1,677	1,421	20
15	Jammu & Kashmir (UT)	203	179	3,347	2,139	2,388	2,153
16	Jharkhand	3,886	26,421	31,343	19,698	18,296	2,936
17	Karnataka	11,920	31,087	94,920	52,784	1,36,824	89,729
18	Kerala	301	3,809	42,691	1,989	7,293	3,757
19	Ladakh (UT)	-	-	219	281	502	112
20	Lakshadweep (UT)	-	-	-	-	-	-
21	Madhya Pradesh	5,316	39,119	2,19,728	51,054	74,297	67,791
22	Maharashtra	13,621	35,162	1,20,918	15,626	5,671	30,379
23	Manipur	24	177	2,231	2,461	1,583	945
24	Meghalaya	248	27	450	31	749	1,175
25	Mizoram	118	188	632	-	19,244	272
26	Nagaland	494	89	1,394	11,619	2	12,196
27	Orissa	2,771	2,376	46,075	11,720	10,951	25,525
28	Puducherry (UT)	79	51	1,899	6	1,319	592
29	Punjab	338	1,860	9,335	26,568	51	3,400
30	Rajasthan	4,256	8,204	21,641	566	15,741	31,232
31	Sikkim	1	2	61	-	226	1
32	Tamil Nadu	6,593	34,004	1,57,589	58,670	65,125	65,126
33	Telangana	2,792	3,140	58,171	237	31,114	628
34	Tripura	161	7,303	28,663	13,819	10,049	2,917
35	Uttar Pradesh	9,639	12,005	2,97,627	2,676	77,898	1,66,979
36	Uttarakhand	1,460	1,986	5,669	613	2,340	390
37	West Bengal	7,191	30,765	89,509	19,312	16,563	30,729
	Total	1,29,111	3,27,898	18,17,596	3,23,453	6,88,973	7,75,330

<sup>\*</sup> Including incomplete works of earlier JnNURM taken up post 2014.

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